

Joint Committee Inspection report based on the orders of the Hon'ble National Green Tribunal in O.A. NO.76/2020 dated: 13.09.2021.

Date of Inspection: 04.01.2022.

Officers Present:

1. Thiru.M.Ramesh,
Revenue Divisional Officer, Thiruvallur Division, Thiruvallur. (Representing the District Collector, Thiruvallur)
2. Er.C.Podupanithilagam, M.E.,
Executive Engineer, W.R.D., P.W.D.,
Kosasthalayar Basin Division, Thiruvallur.
3. Er.P.Senthur Pandey, District Environmental Engineer,
Tamil Nadu Pollution Control Board, Thiruvallur.
4. Tmt.R.Saraswathi, Commissioner,
Avadi City Municipal Corporation, Avadi, Thiruvallur.

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The Hon'ble National Green Tribunal on its own motion SuoMotu based on the news item in Dinamalar Chennai edition Newspaper dated:01.06.2020 "Danger of Lake getting Polluted due to mixing of Sewage and waste water" has registered a case in O.A. NO.76/2020(SZ) and in its order dated: 03.06.2020 directed to "appoint a joint committee comprising of the District Collector, Thiruvallur District, Superintending Engineer, Public Works Department, (PWD), Water Resources Organization(WRO), Thiruvallur District, the Tamilnadu State Pollution Control Board and Municipal Commissioner, Avadi City Municipal Corporation to inspect the area in question and submit a factual and action taken report in this regard.

Based on the receipt of the order, the joint committee has conducted inspection on 15.07.2020 in the area in question and submitted the report.

Further the Hon'ble National Green Tribunal in its order dated 13.09.2021 directed that

"12. The Joint Committee is also directed to go into the question of compliance of the short term measures and its effectiveness in resolving the issue till the permanent measures are implemented and if there is any short comings, the committee is directed to suggest the method by which improved short term measures can be implemented to resolve the issue till the long term measures are implemented."

The Executive Engineer, Public Works Department/ Water Resources department appraised that the list of encroachments has been received from the Revenue Department in the Form I & II format and the Form III notice has been issued to all the 38 encroachers on 06.09.2021 by the Water Resources Department with 21 days of notice period. The necessary rehabilitation and resettlement for encroachers by allocating the alternate settlement through Slum clearance Board by

the District administration has to be made. The Encroachment has to be evicted after abiding the above said procedures. The procedures are duly followed by the Water Resources Department and the encroachments will be evicted accordingly. The short term plan as mentioned in the earlier report was duly complied by the water resources department and the change in long term plan is as below:

S.No	LONG TERM ACTION PLAN		
1	Eviction of encroachments in the Arafath lake area	Executive Engineer, PWD/WRD, Thiruvallur	August 2022
2	Restoration of lake by providing protection arrangements in the foreshore area, construction of weir, construction of surplus course up to Ambattur lake.	Executive Engineer, PWD/WRD, Thiruvallur	August 2022

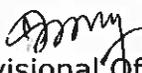
The Avadi City Municipal Corporation has revised the short term and long term action plan as follows:

The Commissioner, Avadi City Municipal Corporation vide E-mail dated 10.12.2021 has furnished the action Plan on implementing the Short term and Long term measures on the issues related to discharge of sewage/sullage from Saravana nagar and Manigandapuram residential area into Arafath Lake.

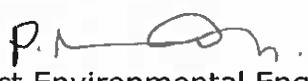
Status on compliance of Short Term Action Plan as recommended by the Joint Committee Pertaining to the Commissioner, Avadi City Municipal Corporation			
S.No. as per the Joint Committee Report	Description of Work	Department	Present Status (As per the action Plan details furnished by the Commissioner, Avadi City Municipal Corporation vide E-mail dated 10.12.2021)
1.	Providing cover slab for existing storm water drain and extent its length for 10 meter near Suzukhi showroom in Ambattur to Tiruvallur main road.	Commissioner, Avadi City Municipal Corporation	To control/avoid sullage water disposal by the sewage tankers, Avadi City Municipal Corporation has planned to rectify the damaged culvert cover slabs and to construct side wall from road edge to lake. Work was awarded to Contractor on 18.08.2020 through tender process at a cost of Rs. 5.0 Lakhs. The work was delayed due to Covid pandemic and North

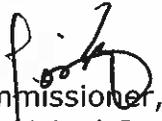
			East monsoon. So the work will be started after monsoon period and the same will be completed by March 2022.
2.	Construction of sump in 9th street of Saravana nagar, Manigandapuram.	Commissioner, Avadi City Municipal Corporation	To control the grey water mixing in Arafath Lake, Avadi City Municipal Corporation has planned to construct common grey water collection sump in Saravana nagar 9th street and the collected grey water will be pumped through pipe line to UGSS head manhole located at Cholambedu main road near VAO office. Work was awarded to Contractor on 18.08.2020 through tender process at a cost of Rs. 15 Lakhs. The work was delayed due to Covid pandemic and North East monsoon. So the work will be started after monsoon period and the same will be completed by March 2022.
4.	Providing drainage facilities for the residents of first and second cross streets in 9th street of Saravana nagar.	Commissioner, Avadi City Municipal Corporation	To achieve 100% UGSS in Avadi City Municipal Corporation area, detailed project report for the UGSS left out area survey work has been completed by the Tamil Nadu Water Investment Company Ltd., The Consultant was fixed by the Commissioner of Municipal Administration, Chennai-28. Survey work and preliminary DPR for all works completed. Land identification for pumping stations and STP is in progress. After completion of land identification, the DPR

			with cost estimation will be prepared by the Tamil Nadu Water Investment Company Ltd., for further approval and will be planned to complete entire project on or before 2025.
Status on compliance of Long Term Action Plan as recommended by the Joint Committee Pertaining to the Commissioner, Avadi City Municipal Corporation:			
1.	Construction of Underground Sewerage System (UGSS) for Manigandapuram residential area.	Commissioner, Avadi City Municipal Corporation	To achieve 100% UGSS in Avadi City Municipal Corporation area, detailed project report for the UGSS left out area survey work has been completed by the Tamil Nadu Water Investment Company Ltd., The Consultant was fixed by the Commissioner of Municipal Administration, Chennai-28. Survey work and preliminary DPR for all works completed. Land identification for pumping stations and STP is in progress. After completion of land identification, the DPR with cost estimation will be prepared by the Tamil Nadu Water Investment Company Ltd., for further approval and will be planned to complete entire project on or before 2025.


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